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Title: Presentation of the 24th Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes (SC & ST) on the Ministry of Human Resource Development (Department of Secondary Education and Literacy) and 25th Report of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Finance (Banking Division) respectively.

SHRI VANLAL ZAWMA (MIZORAM): Sir, I beg to present a copy each of the following Reports:

- (1) Twenty-fourth Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Human Resource Development (Department of Secondary Education and Literacy) on "Reservation in services including reservation in admission and employment of Scheduled Castes and Scheduled Tribes in Kendriya Vidyalaya Sangathan (KVS), Kendriya Vidyalayas and in Navodaya Vidyalaya Samiti (NVS) and Navodaya Vidyalayas".
- (2) Twenty-fifth Report (Hindi and English versions) of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes on the Ministry of Finance (Banking Division) on "Action Taken by the Government on the recommendations contained in their Eleventh Report (Fourteenth Lok Sabha) on "Reservation for and Employment of Scheduled Castes and Scheduled Tribes in Syndicate Bank and credit facilities provided by the Bank to them".

11.11 hrs.